

**Court-I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 285 of 2014**

**Dated : 1<sup>st</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of :**

**M/s E.I.D. Parry (India) Ltd. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission ... Respondent(s)  
& Ors.**

**Counsel for the Appellant (s) : Mr. Challa Gunaranjan**

**ORDER**

Issue notice to the Respondents returnable on 09.01.2015. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **09.01.2015.**

**(Rakesh Nath )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*TS/JS*